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Date: 24/08/2025

Bhup Singh Vs ITO

Court: Income Tax Appellate Tribunal (Delhi A Bench)

Date of Decision: Sept. 26, 2019

Acts Referred: Income Tax Act, 1961 â€" Section 54B, 143(3), 147

Hon'ble Judges: H. S. Sidhu, J; Anadee Nath Misshra (AM)

Bench: Division Bench

Advocate: Sanjay Parashar, Sanjay Kapoor

Final Decision: Partly Allowed

Judgement